

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

IVN.P 16/2023 In C.P.(IB) 939/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.05.2024

NAME OF THE PARTIES: **GANESH TRADERS V/s MRS JIGNA**
DEVANG MEHTA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Learned Counsel for the Petitioner submits that arguing counsel is held up before another Court.
2. This matter was Reserved for Order on 06.05.2024. However, reply of the Personal Guarantor is still not filed on DMS portal due to technical glitch.
3. Registry is directed to expedite the filing of the reply by addressing the technical issue faced by the Personal Guarantor.
4. Matter is de-reserved and listed for hearing.
5. List this matter on **12.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna